CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI

O.A. No.2172/1998

HON'BLE SMT. LAKSHMI SWAMINATHAN, MEMBER (J) HON'BLE SMT. SHANTA SHASTRY, MEMBER (A) (9)

New Delhi, this the 24th day of December, 1999

Devi Singh S/o Shri Yad Ram R/o 3188, Sector-B, Pocket-4 Vasant Kunj, New Delhi

... Applicant

(By Advocate: Shri Umesh Singh)

Versus

- Lt. Governor Govt. of N.C.T. of Delhi Raj Niwas, Delhi
- 2. The Development Commissioner Govt. of N.C.T. of Delhi 5/9 Under Hill Road Delhi

... Respondents

(By Advocate: Shri Rajinder Pandita)

ORDER (ORAL)

Hon'ble Smt. Lakshmi Swaminathan, Member(J)

Shri Umesh Singh, learned counsel for the applicant, seeks persmission to withdraw the O.A. Accordingly, the O.A. is disposed of as withdrawn.

have I

(Smt. Shanta Shastry)
Member (A)

(Smt. Lakshmi Swaminathan)
Member (J)

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